

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Raktim Duarah
District & Sessions Judge
Nagaon

Dated Guwahati, the th 29 September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 26.09.2022

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2022-2025, w.e.f. 03.10.2022 to 08.10.2022 (during Puja vacation) along with your wife and daughter to visit Amritsar via Delhi and Agra, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully

sel

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8665-8667

/A, dated 29.9.22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

sel
REGISTRAR (VIGILANCE)